

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No.52/(MAH)/2013  
CA No.

CORAM:

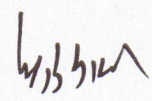

Present: SHRI M. K. SHRAWAT  
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 08.11.2016

NAME OF THE PARTIES: Mr. Hanif Gulamal Somji & Ors.

V/s.  
M/s. Zerostart Trading Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	MAHESH ATHAVALE	PCS FOR RESPONDENT NO.S 1,2,3,6,7, 9 to 15.	
2.	Shardul Singh	Adv f Petitioner	

**ORDER**

**C.P. No. 45 to 53/397-398/CLB/MAH/2014**

1. Both the Parties are present.
2. Petitioner is seeking an adjournment. Adjournment granted.
3. All the Petitions and connected Matter ( C.A. 206 to 212 ) shall now be heard on  
**14.12.2016**; date duly communicated to both the sides.

Dated: 08.11.2016

sd/-

**Shri M.K. Shrawat**  
Member (Judicial)